

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2023-24)**

SEVENTEENTH LOK SABHA



177th REPORT

[Delay in laying the Annual Reports and Audited Accounts of the Auroville Foundation, Villupuram, Tamil Nadu under the Ministry of Education (D/o Higher Education).]

(Presented to Lok Sabha on 08.02.2024)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

February, 2024/Magha, 1945 (Saka)

CONTENTS

PAGE

COMPOSITION OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2023-24)	(iii)
INTRODUCTION	(iv)
REPORT	
Delay in laying the Annual Reports and Audited Accounts of the Auroville Foundation, Villupuram, Tamil Nadu under the Ministry of Education (D/o Higher Education.	01

ANNEXURE

Annexure-I	The year-wise grants-in-aid provided to the Auroville Foundation, during the years 1991-92 to 2022-23.	8
Annexure -II	Statement showing the dates of laying of the Annual Reports and Audited Accounts of the Auroville Foundation for the years 2013-14 to 2022-23.	9
Annexure -III	The chronological sequence in respect of finalization of Audited Accounts of the Auroville Foundation for the years 2013-14 to 2022-23.	10
Annexure -IV	The Extracts of the Minutes of the sitting of the Committee held on 13th December, 2023	14
Annexure -V	The Extracts of the Minutes of the sitting of the Committee held on 07.02.2024.	16

COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

LOK SABHA

(2023-24)

Shri Girish Chandra - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
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10. Shri T.N. Prathapan
11. Shri Sellaperumal Ramalingam
12. Shri Saptagiri Sankar Ulaka
13. Shri Devendrappa Y
14. Shri Ashok Kumar Yadav
15. Vacant

SECRETARIAT

1. Shri R.K. Suryanarayanan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Rahul Singh - Deputy Secretary

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table (2023-24), having been authorized by the Committee to present this Report on their behalf, present this 177th Report in respect of the delay in laying the Annual Reports and Audited Accounts of the Auroville Foundation, Villupuram, Tamil Nadu under the Ministry of Education (D/o Higher Education).

2. In terms of the recommendations contained in the First and Second Reports (5th Lok Sabha) of the Committee, presented to the House on 8th March and 12th May, 1976, respectively and the Second Report (6th Lok Sabha) of the Committee presented to the House on 22nd December, 1977, the Annual Reports and Audited Accounts of all the Statutory/ Autonomous bodies/Institutes/Companies/ Public Undertakings/ Corporations/Joint Ventures/Societies, etc. are required to be laid on the Table of the House within nine months of the closure of the respective accounting year *i.e.* by 31 December.

3. The scrutiny by the Committee revealed that the requisite documents of the Auroville Foundation, Villupuram, Tamil Nadu for the years 2015-16 to 2021-22 were laid in Lok Sabha with continuous delays and for the year 202-23 has not been laid yet. The Committee considered the matter of delay in laying the Annual Reports and Audited Accounts of the Auroville Foundation, Villupuram, Tamil Nadu and took oral evidence of the representatives of the Ministry of Education (D/o of Higher Education) at their sitting held on 13th December 2023.

4. The Committee considered and adopted the Report at their sitting held on 07.02.2024.

5. The Committee wish to express their thanks to the officers of the Auroville Foundation, Villupuram, Tamil Nadu and the Ministry of Education (D/o Higher Education) for furnishing the written replies and other material/information for being placed before the Committee.

6. The Committee also place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

7. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

07 February, 2024
Magha 18, 1945(Saka)

Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Report

Delay in laying the Annual Reports and Audited Accounts of the Auroville Foundation, Villupuram, Tamil Nadu under the administrative control of the Ministry of Education (D/o Higher Education).

‘Auroville’ was founded by the ‘Mother’, the spiritual collaborator of Sri Aurobindo on the 28th February, 1968 as an international cultural township on the outskirts of Puducherry, in the Villupuram District of Tamil Nadu where more than **2464** people from **60** nations, including India, live together and engage themselves in cultural, educational, scientific and other pursuits aimed at ‘**Human Unity**’.

UNESCO has endorsed through six resolutions the project of Auroville which aims to bring together the values of different cultures with integrated living standards that correspond to man’s physical and spiritual needs, based on four points ‘**Charter of Auroville**’.

The Township is under the administrative control of the Ministry of Education (then Human Resource Development) since 1980 and is functioning as an autonomous institution as per the provisions of the Auroville Foundation Act, 1988 passed by the Parliament of India. As per the Auroville Foundation Act, 1988, the Foundation consists of **(a) Governing Board (b) Residents’ Assembly and (c) Auroville International Advisory Council**. There is a **Working Committee of the Residents’ Assembly** with seven members to assist the Governing Board.

2. According to the provisions of the Auroville Foundation Act, the Government of India provides partial funding in the form of Grant-in-aid to the Foundation for meeting its expenditure on the establishment, development and maintenance of Auroville. Auroville Foundation is also funded through national and international donations from individuals and NGO’s as well as with *ad hoc* Grants for various projects, from State Governments, Central Government and International Government Agencies. A statement showing the funds received by the Board during the last 32 years is given in **Annexure-I**.

3. The Committee asked the Ministry to mention the Act, Rule or Regulation under which Papers of the Auroville Foundation, Tamil Nadu are being laid on the Table of the House. The Ministry of Education (D/o Higher Education), in its written reply, submitted as under:

” The Auroville Foundation Act ,1988 under Section 24 and 26 of the Act.”.

4. The Committee asked the Ministry to state the provision and time-line for laying of Annual Reports and Audited Accounts of Auroville Foundation on the Table of the House. The Ministry in its written reply, submitted as under:

” No specified timeline is given in the Act. However as per GFR Rule 237 the time-schedule is mentioned”.

5. As per recommendations contained in the First Report of the Committee on Papers Laid on the Table (5th Lok Sabha) presented to the House on 08 March, 1976; the Second Report, presented to the House on 12 May, 1976; and also in the Second Report (6th Lok Sabha), presented to the House on 22nd December, 1977, the Annual Reports and Audited Accounts of the Organisations/Corporations/PSUs are required to be laid on the Table within 9 months of the closure of the accounting year. To comply with the requirement, a proper time schedule should be laid down for compilation of the Annual Report and Audited Accounts and their auditing. The Committee felt that normally a period of three months would be sufficient for compilation of the Audited Accounts and their submission for Audit; the next six months might be given for auditing of accounts, printing of the Report and sending it to Government for laying. If for any reason, the Annual Report and Audited Accounts of the Organisations/Corporations/PSUs could not be laid within the prescribed period of nine months, the Ministry concerned should lay a statement within 30 days of the expiry of the aforesaid period or as soon as the House assembles, whichever is later, explaining the reasons as to why the documents could not be laid.

6. The Committee on Papers Laid on the Table, Lok Sabha examined the papers laid by the Administrative Ministry of the Auroville Foundation, Villupuram, Tamil Nadu for the years 2013-14 to 2022-23. The examination of these papers revealed that the requisite documents of Auroville Foundation, Tamil Nadu for the years 2015-16 to 2021-22 were laid with continuous delays and for the year 2022-23 has not been laid yet. The statement showing the actual dates of laying of the Annual Reports/Audited Accounts of the Auroville Foundation, Villupuram, Tamil Nadu alongwith the extent of delay is appended as **Annexure-II**.

7. The Committee desired to know the reasons for delay in laying of the Annual Reports and Audited Accounts of Auroville Foundation for the years 2013-14 to 2022-2023. The Ministry submitted:-

" Yes. There have been delays in laying the Annual Reports and Audited Accounts of the Auroville Foundation for several reasons which are as under:

- (i) There are 37 trusts comprising of about 800 units and activities under the Auroville Foundation.*
- (ii) Each trust has its own Chartered Accountant.*
- (iii) Each trust was using different formats for accounts.*
- (iv) The complexity of operations of various trusts makes it difficult to consolidate the accounts and prepare a balance sheet for the organisation as a whole.*
- (v) COVID lock down resulted in delay in consolidating accounts for the years 2019-20 and 2020-21. This led to delays for the subsequent years.*
- (vi) Accounts for the years 2019-20, 2020-21 and 2021-22 were initially prepared in the old format as per the practice followed. It was advised by the Audit to compile the accounts in MoE format. This resulted in re-doing of the entire accounts leading to submission to audit and resultant delays.*
- (vii) With respect to the Annual Report and Audited Accounts for FY 2019-20 there was no Secretary in Auroville Foundation for a period of 2 years. The Annual Accounts for the FY 2019-20 could be submitted to the Governing Board only in 2021 after its formation for approval and only thereafter CAG could conduct the audit.*

8. The Committee enquired from the Ministry about the usual time-line to finalize the Annual Report, Audited Accounts etc. and the actual time taken by the Ministry/Auroville Foundation at each stage during the last ten years (i.e. upto 2022-2022). In its reply, the Ministry submitted detailed information and the same is appended as **Annexure-III**.

9. The Committee desired to know whether the Ministry and the Auroville Foundation identified the stages in which delays have occurred during all these years and, if so, how did the Ministry propose to curtail the same. The Ministry replied as under:-

“the proposal for timely submission would be as follow:-

- (i) Collection of quarterly reports from the various units and consolidating them.*
- (ii) The effort will be to complete the accounts within two months of closure of the Financial Year.*
- (iii) Timely submission to the Governing Board for approval by circulation to cut delay instead of waiting for formal meeting.*
- (iv) Timely invitation to CAG Audit*
- (v) Translation of Annual Report in Hindi*
- (vi) Printing*
- (vii) Submission to the Ministry*

10. The Committee further enquired as to whether the Ministry/Auroville Foundation had prepared any Standard Operating Procedure (SOP) to pursue the auditing of accounts and finally timely receipt of the final audit reports from the audit authorities and the relevant documents from the Auroville Foundation. In reply, the Ministry stated as under:-

“The Ministry appraises extant guidelines received from Parliament House Secretariat to the Institutions with respect to procedure and timelines to be followed while lying Annual reports, Audited accounts and other accounts on the table of the House.”

11. The Committee asked the Ministry/Auroville Foundation whether they had faced any procedural difficulties associated with convening the meeting of the competent authority for getting approval of the document etc. In reply, the Ministry stated as under:-

“Yes, during the period from 12th June 2019 till 5th July 2021 there was no Secretary and Governing Board. Governing Board is the competent authority to approve the Annual Reports and Audited Accounts”

12. The Committee desired to know from the Ministry about the status of digitization and computerization of the process of accounting to facilitate speedy and timely compilation of accounts. The Ministry in its written reply submitted as under:-

“Auroville Foundation has switched to the MoE format for the preparation of annual accounts which would facilitate speedy and timely compilation of accounts.”

13. The Committee further enquired from the Ministry whether the Auroville Foundation had any internal auditing mechanism to ensure timely compilation of Annual Reports and Audited Accounts and also to minimize the audit queries at the time of auditing of C&AG. The Ministry in its written reply submitted as under :-

“Yes. This will be strenthen”

The Ministry also stated:-

“Ministry refers to the extant provisions of the Act and appraise the institution about procedure and timelines to be followed while lying Annual reports, Audited accounts and other accounts on the table of the House.”

14. The Committee asked the Ministry to furnish a note on the remedial measures proposed to be taken both by the Ministry/Auroville Foundation to ensure timely laying of the documents before the Parliament within the prescribed period. The Ministry in their reply stated:-

“the proposal for timely submission would be as follow:-

- (i) Collection of quarterly reports from the various units and consolidating them.*
- (ii) The effort will be to complete the accounts within two months of closure of the Financial Year.*
- (iii) Timely submission to the Governing Board for approval by circulation to cut delay instead of waiting for formal meeting.*
- (iv) Timely invitation to CAG Audit*
- (v) Translation of Annual Report in Hindi*
- (vi) Printing*
- (vii) Submission to the Ministry*

15. The Committee asked the Ministry whether they have taken any help of information technology to ensure that the documents are laid on the Table of the House timely. The Ministry in its written reply stated that they have not taken any such help from the information technology.

16. The Committee took oral evidence of the representatives of the Ministry of Education (D/o Higher Education) and the Auroville Foundation, Villupuram, Tamil Nadu on 13th December 2023 to further examine the reasons of delay in laying the Annual Reports and Audited Accounts of Auroville Foundation for the years 2013-2014 to 2022-2023.

18. On being enquired about the requisite document of the Auroville Foundation, Villupuram, Tamil Nadu for the year 2013-14-2021-22, during the Oral evidence the representative from the Ministry/Auroville Foundation stated as under:

“सर, औरोविल फाउंडेशन में वर्ष 2021 में एक-डेढ़ साल के बाद सेक्रेटरी की नियुक्ति हुई है। काफी समय तक वैकेंसी रही थी। उसके बाद इसके गवर्निंग बोर्ड का गठन होना था, जिसमें इंटरनेशनल रिप्रजेंटेटिव भी होते हैं, वह नवंबर 2021 में हो पायी थी। लेकिन, जब जुलाई 2021 में नये सेक्रेटरी ने जॉइन किया तो मंत्रालय की तरफ से इनका ऑडिट करवाया गया था। ऑडिट में यह पता लगा कि इनके अकाउंट्स रिक्वैजिट फार्मेट में नहीं हैं और उनको करने की आवश्यकता है। क्योंकि इस संस्थान में 500-600 छोटे-छोटे संस्थान भी आते हैं, उन सभी को इकट्ठा करके फार्मेट में करवाने की वजह से और सेक्रेटरी जॉइन करने के बाद एक स्पेशल सीएजी ऑडिट करवाया गया और एक फोरेंसिक ऑडिट ई एंड वाई से भी करवाया था। सभी कागजों को ठीक करने के प्रयासों के बाद इसे अगस्त 2021 में ले लिया गया और वर्ष 2021-22 का इस सेशन में सब्मिट किया है। चूंकि कन्टिन्यूटी में अकाउंट चल रहा है तो वर्ष 2022-23 का होपफुल्ली इस जनवरी तक हम सब्मिट कर देंगे। हम जानते हैं कि इसमें देरी हुई है, लेकिन वह इस वजह से हुई थी कि वहां न्यू अकाउंट्स का जो अकाउंटिंग सिस्टम है, उसकी प्रक्रिया पहले से नहीं की जा रही थी, उसको इसबार नयी तरह से लाने में टाइम लगा है। “

OBSERVATIONS/RECOMMENDATIONS

19. The Committee note that the Ministry of Education (D/o Higher Education) and the Auroville Foundation, Villupuram, Tamil Nadu have not adhered to the time frame stipulated in GFR 237 and in the recommendations of the Committee on Papers Laid on the Table contained in Paras No. 1.16 and 3.5 of their First Report, Paras No. 4.16 and 4.18 of Second Report (5th Lok Sabha) and Paras No. 1.12 and 2.6 to 3.8 of Second Report (6th Lok Sabha) presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977, respectively. These reports emphatically stated that the Annual Reports and Audited Accounts should be laid on the Table of the House within nine months from the closure of the accounting year. The requisite documents of the Auroville Foundation for the years 2015-16 to 2021-22 were laid with delays ranging from 01 to 23 months and document for the year 2022-23 have not been laid yet.

20. While scrutinizing the reasons for delay in laying the Annual Reports and Audited Accounts of the Auroville Foundation, the Committee were apprised by the representatives of the Ministry/Auroville Foundation that due to non-existence of the Secretary and Governing Body during the period from 12th June, 2019 till 5th July 2021, the work relating to getting approval of the requisite documents could not be taken up. The Covid-19 Pandemic was also one of the reasons for the delays in laying the documents for the years 2019-20 to 2020-21. The Committee were also informed that initially the Annual Accounts for the years 2019-20 to 2021-22 were prepared in the old format as per the past practice but it was advised by the Audit Authority to compile the Accounts in the format prescribed by the Ministry of Education. Further, time taken by the Auroville Foundation recasting of the entire accounts was also another reasons for delay.

As Ministry and the Foundation have failed to finalize the requisite documents within the stipulated time, the Committee, therefore, recommend that the Ministry should issue directions in advance to all the Organisations/Trusts under its administrative control to use the same format for Annual Reports or Audited Accounts so that such delays can be avoided in future and the requisite documents would be laid on the Table of the House within the stipulated time frame. The Committee also

recommend that the Ministry should ask all the Boards/organizations under its administrative control to update position of Annual Reports and Audited Accounts in 'Portal' of the Ministry so that requisite documents laid within stipulated time.

21. The Committee further note that the Ministry of Education (D/o Higher Education) has not been able to put in place an effective monitoring mechanism to ensure laying of these requisite documents of the Auroville Foundation on the Table of both the Houses of Parliament within the stipulated time. The Committee therefore, recommend that diligent efforts need to be made by the Ministry to ensure timely laying of these documents in future and that the Committee may be informed of the compliance of the measures taken by the Ministry to avoid delays in future.

22. The Committee recommend that if due to unavoidable reasons the Annual Reports and Audited Accounts could not be laid on the Table of the House within stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House strictly within 30 days of the closure of the accounting year if the House is in session or as soon as the House convenes, whichever is later.

07 February, 2024

Magha 18, 945(Saka)

**Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha**

**The year-wise grants-in-aid provided to the Auroville Foundation, Villupuram, Tamil Nadu
during the years 1991-92 to 2022-23**

	YEAR	Plan	Non Plan	TOTAL Rupees in lakhs
1	1991-1992	₹ 10.00	₹ 15.73	₹ 25.73
2	1992-1993	₹ 35.00	₹ 22.00	₹ 57.00
3	1993-1994	₹ 19.83	₹ 16.33	₹ 36.16
4	1994-1995	Nil	₹ 20.00	₹ 20.00
5	1995-1996	₹ 20.00	₹ 30.00	₹ 50.00
6	1996-1997	₹ 23.76	₹ 33.00	₹ 56.76
7	1997-1998	₹ 28.80	₹ 29.00	₹ 57.80
8	1998-1999	₹ 50.00	₹ 30.00	₹ 80.00
9	1999-2000	₹ 58.00	₹ 60.00	₹ 118.00
10	2000-2001	₹ 47.50	₹ 50.00	₹ 97.50
11	2001-2002	₹ 49.99	₹ 65.30	₹ 115.29
12	2002-2003	₹ 121.00	₹ 61.08	₹ 182.08
13	2003-2004	₹ 155.00	₹ 67.91	₹ 222.91
14	2004-2005	₹ 170.40	₹ 40.00	₹ 210.40
15	2005-2006	₹ 129.25	₹ 72.00	₹ 201.25
16	2006-2007	₹ 280.75	₹ 75.00	₹ 355.75
17	2007-2008	₹ 367.00	₹ 108.00	₹ 475.00
18	2008-2009	₹ 570.00	₹ 127.00	₹ 697.00
19	2009-2010	₹ 620.00	₹ 165.00	₹ 785.00
20	2010-2011	₹ 900.00	₹ 165.00	₹ 1,065.00
21	2011-2012	₹ 980.00	₹ 172.00	₹ 1,152.00
22	2012-2013	₹ 1,213.58	₹ 192.00	₹ 1,405.58
23	2013-2014	₹ 1,198.82	₹ 198.57	₹ 1,397.39
24	2014-2015	₹ 896.25	₹ 169.80	₹ 1,066.05
25	2015-2016	₹ 1,300.00	₹ 199.98	₹ 1,499.98
26	2016-2017	₹ 1,500.00	₹ 240.00	₹ 1,740.00
27	2017-2018	₹ 3,036.92	₹ 250.00	₹ 3,286.92
		<i>OH-31+35 (Capital +General)</i>	<i>OH-36 (Salaries)</i>	
28	2018-2019	₹ 1,309.17	₹ 154.03	₹ 1,463.20
29	2019-2020	₹ 1,327.02	₹ 157.99	₹ 1,485.01
30	2020-2021	₹ 288.00	₹ 170.00	₹ 458.00
31	2021-2022	₹ 2,893.56	₹ 220.00	₹ 3,113.56
	2022-2023	₹ 5,500.50	₹ 253.00	₹ 5,753.50
	Total	₹ 25,100.10	₹ 3,629.72	₹ 28,729.82

Annexure-II
vide para 06 of the Report

Statement showing the date of laying of the Annual Reports and Audited Accounts of the Auroville Foundation, Villpuram, Tamil Nadu for the years 2013-14 to 2022-23

Financial Year	Date by which Annual Reports and Audited Accounts were required to be laid	Actual Date of laying of Annual Reports and Audited Accounts	Extent of delay
2013-14	31.12.2014	17.12.2014	No delay
2014-15	31.12.2015	21.12.2015	No delay
2015-16	31.12.2016	20.03.2017	02 months & 20 days
2016-17	31.12.2017	02.04.2018	03 months & 02 days
2017-18	31.12.2018	11.02.2019	01 month & 11 days
2018-19	31.12.2019	16.03.2020	02 months & 16 days
2019-20	31.12.2020	12.12.2022	23 months & 12 days
2020-21	31.12.2021	07.08.2023	19 months & 07 day
2021-22	31.12.2022	18.12.2023	11 Month & 18 day
2022-23	31.12.2023	Not Laid	Not Laid

Annexure -III
vide para 8 of the Report

**The chronological sequence in respect of finalization of Audited Accounts of the Auroville Foundation, Villupuram, Tamil Nadu
for the years 2013-174 to 2022-23**

Sub Question	Points	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
(i)	Date of approach to the audit authorities	1.7.2014	12.8.2015	4.8.2016	7.8.2017	2.8.2018	7.8.2019	2.8.2021	26.7.2022	6.2.2023	31.8.2023
	Time taken after the closure of the accounting year	3 months	4 months, 12 days	4 months, 4 days	4 months, 7 days	4 months, 2 days	4 months, 7 days	1 year, 4 months, 2 days	1 year, 3 months, 26 days	10 months, 6 days	5 months
(ii)	Date of appointment of statutory auditors	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	Time taken after approaching the audit authorities for appointment of auditors	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
(iii)	Date of compilation of annual accounts	8.7.2014	11.8.2015	1.8.2016	4.8.2017	22.7.2018	8.8.2019	15.1.2021	13.7.2022	17.8.2022	18.8.2023
	Time taken after the closure of the accounting year	3 months, 8 days	4 months, 11 days	4 months	4 months, 4 days	3 months, 22 days	4 months, 8 days	9 months, 15 days	1 year, 3 months, 13 days	4 months, 17 days	4 months, 18 days
(iv)	Date of submission of annual accounts to auditors	1.7.2014	12.8.2015	4.8.2016	7.8.2017	2.8.2018	7.8.2019	2.8.2021	26.7.2022	6.2.2023	31.8.2023
	Time taken after closure of respective accounting year	3 months, 8 days	4 months, 12 days	4 months, 4 days	4 months, 7 days	4 months, 2 days	4 months, 7 days	1 year, 4 months, 2 days	1 year, 3 months, 26 days	5 months, 23 days	5 months
(v)	The date and duration for auditing the annual accounts by statutory auditors	1.7.2014 to 25.7.2014 25 days	12.8.2015 to 4.9.2015 22 days	4.8.2016 to 26.8.2016 23 days	7.8.2017 to 30.8.2017 24 days	2.8.2018 to 24.8.2018 23 days	7.8.2019 to 30.8.2019 24 days	2.8.2021 to 23.8.2021 23 days	26.7.2022 to 23.8.2022 29 days	6.2.2023 to 24.2.2023 23 days	31.8.2023 to 27.9.2023 28 days

Sub Question	Points	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
(vi)	The date of queries raised by auditors during auditing/ after completion of the annual accounts	1.9.2014	15.9.2015	31.10.2016	13.11.2017	29.10.2018	11.12.2019	27.4.2022	18.10.2022	7.3.2023	18.10.2023
	Time taken by auditors in raising the queries during auditing/ after completion of the annual accounts to audit authorities	1 month, 6 days	18 days	2 months, 5 days	2 months, 15 days	2 months, 5 days	3 months, 12 days	8 months, 25 days	1 month, 25 days	14 days	23 days
(vii)	The date on which the replies to the audit queries were furnished to the Auditors	10.9.2014	29.9.2015	16.11.2016	20.11.2017	1.11.2018	19.12.2019	22.5.2022	31.10.2022	30.3.2023	26.10.2023
	The time taken to resolve the queries	9 days	14 days	16 days	7 days	3 days	8 days	25 days	14 days	23 days	12 days
(viii)	The date on which draft Audit Report was issued by Audit authorities	1.9.2014	15.9.2015	31.10.2016	13.11.2017	29.10.2018	11.12.2019	27.4.2022	18.10.2022	7.3.2023	18.10.2023
	Time taken after auditing of the annual accounts	1 month, 6 days	18 days	2 months, 5 days	2 months, 15 days	2 months, 5 days	3 months, 12 days	8 months, 25 days	1 month, 25 days	14 days	22 days
(ix)	The date on which the final audit report received by the Auroville Foundation	15.9.2014	20.10.2015	29.11.2016	4.12.2017	14.11.2018	10.01.2020	28.6.2022	17.11.2022	28.4.2023	Yet to be received
	Time taken after issue of draft Report	18 days	1 month, 6 days	29 days	21 days	16 days	1 month	2 months	1 month	1 month, 21 days	Yet to be received
(x)	Total time taken by the audit authorities after receiving of the annual accounts to furnishing the final audit report to the Auroville Foundation	2 months 18 days	2 months, 8 days	3 months, 26 days	3 months, 26 days	3 months, 12 days	6 months, 3 days	10 months, 26 days	3 months, 22 days	2 months, 22 days	Yet to be received
(xi)	Date of finalisation of the annual	15.9.2014	1.10.20	21.7.2016	21.7.2017	19.7.2018	20.7.2019	15.1.2021	15.7.2022	22.11.20	9.8.2023

Sub Question	Points	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
	report		15		7					22	
	Time taken after the closure of the financial year, and also,	5 months, 15 days	6 months	3 months, 21 days	3 months, 21 days	3 months, 19 days	3 months, 20 days	9 months, 15 days	1 year, 3 months, 15 days	1 year, 7 months, 22 days	4 months, 9 days
	Time taken after the receipt of the final audit report	-	-	-	-	-	-	-	-	-	-
(xii)	The date on which documents were got approved from the Competent Authority	18.9.2014	4.10.2015	15.8.2016	1.9.2017	13.10.2018	1.9.2019	18.1.2022	23.7.2022	16.2.2023	9.8.2023
	Time taken after finalisation of Annual Report	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit
	Time taken after receipt of Final Audit Report	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit	Approval taken prior to audit
(xiii)	The date on which documents were taken up for translation and printing	24.9.2014/ 01.11.2014	Info. not available	30.11.2016 / 14.12.2016	4.12.2017/ 18.12.2017	14.11.2018/ 17.11.2018	10.1.2020/ 16.1.2020	19.1.2022/ 20.4.2022	18.11.2022/ 20.3.2023	22.6.2023/ 19.7.2023	Awaiting SAR. Printing can be done only thereafter.
	The time taken for completing the task at each stage	16 days/ 18 days	Info. not available	13 days/ 5 days	14 days/ 12 days	3 days/ 5 days	5 days/ 15 days	3 months/ 3 months, 8 days	4 months/ 3 months	26 days/ 4 months, 11 days	-do-
(xiv)	The date for sending the documents to the Ministry for being laid in House after the completion the task at each stage.	30.11.2014	Info. not available. However, the report	22.12.2016	30.12.2017	22.11.2018	31.1.2020	28.7.2022	30.6.2023	To be forwarded by 5.12.2023	-do-

Sub Question	Points	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
			was laid within the due date.								
	Time taken by the Auroville Foundation in sending the documents to the Ministry	29 days	-do-	8 days	12 days	5 days	15 days	3 months 7 days	10 days	5 days	-do-
(xv)	The date of laying the documents to the House	8.12.2014	21.12.2015	16.3.2017	12.3.2018	7.2.2019	11.3.2020	12.12.2022	7.8.2023	Yet to be laid	Yet to be laid
	Time taken after receipt of the documents from the Auroville Foundation	8 days	Info. not available	2 months, 25 days	2 months, 13 days	2 months, 16 days	1 month, 11 days	4 months, 15 days	1 month, 8 days	Yet to be laid	Yet to be laid

**The Extracts of the sitting of
the of the Committee on Papers Laid on the Table (2023-2024) held on 13.12.2023.**

The Committee sat on Wednesday, 13th December, 2023 from 1445 hours to 1540 hours in Committee Room 'D', Parliament House Annexe, New Delhi.

Present

Shri Girish Chandra

- ***Chairperson***

Members

(Lok Sabha)

2. Dr. A. Chellakumar
3. Smt. Aparupa Poddar
4. Shri Devendrappa Y.
5. Shri Ashok Kumar Yadav

Secretariat

1. Shri R.K. Suryanarayanan - Joint Secretary
2. Shri Naval K. Verma - Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda regarding consideration and adoption of two original draft Reports, eight Action-taken Reports and oral evidence of the representatives of the (i) Ministry of Health and Family Welfare (D/o Health and Family Welfare) and the All India Institute of Medical Sciences, (AIIMS) Jammu; and (ii) Ministry of Education (D/o Higher Education) and the Auroville Foundation, Villupuram, Tamil Nadu.

3-4. XX XX XX XX

4. The Committee then called the representatives of the Ministries of Health and Family Welfare (D/o Health and Family Welfare) and Education (D/o Higher Education) for oral evidence in respect of the delay in laying of Annual Reports and Audited Accounts of the All India Institute of Medical Sciences, (AIIMS) Jammu and the Auroville Foundation, Villupuram, Tamil Nadu respectively.

I- XX XX XX XX

II- Representatives of the Ministry of Education (D/o Higher Education) and the Auroville Foundation, Villupuram, Tamil Nadu.

- (i) Shri K. Sanjay Murthy, Secretary
- (ii) Miss Neeta Prasad, Joint Secretary (ICC)
- (iii) Dr. (Smt.) Jayanthi S. Ravi, Secretary (Auroville Foundation)
- (iv) Dr. G. Seetharaman, OSD (Auroville Foundation)

The Chairperson welcomed the representatives and informed them about the provisions of Direction 58 by the Speaker, Lok Sabha, regarding the confidentiality of the proceedings.

5. **XX** **XX** **XX** **XX**

6. Thereafter, the Committee desired to know the reasons for delay in laying the Annual Reports and Audited Accounts of the Auroville Foundation, Villupuram, Tamil Nadu for the years 2015-16 to 2020-21 which were laid with delays ranging from 01 to 23 months and also of not laying the requisite documents for the year 2021-22. The representative of the Ministry/ Aurville Foundation informed that due to non-existence of the Secretary and Governing Body during the period from 12th June 2019 till 5th July 2021, the work relating to getting approval of the requisite documents could not be taken up. The Covid-19 Pandemic was also stated to be one of the reasons for the delays in laying the documents for the years 2019-20 and 2020-21. It was also informed to the Committee that initially the Annual Accounts for the years 2019-20 to 2021-22 were prepared in the old format as per the past practice but it was advised by the Audit Authority to compile the Accounts in Ministry of Education format. Time taken by the Foundation recasting of the entire accounts was another reason for delay. The representatives of the Ministry/Foundation however assured of timely laying of the requisite documents before the Parliament in future.

The witnesses then withdrew.

The Meeting then adjourned.

(A Copy of the verbatim proceedings of the sitting is kept.)

COMMITTEE ON PAPERS LAID ON THE TABLE (2023-24)

Minutes of the sitting of the Committee on Papers Laid on the Table (2023-2024) held on 07.02.2024.

The Committee sat on Wednesday, 07th February, 2024 from 1500 hours to 1530 hours in Committee Room 'D', Parliament House Annexe, New Delhi.

Present

Shri Girish Chandra

- ***Chairperson***

Members

(Lok Sabha)

2. Shri Pallab Lochan Das
3. Choudhary Mehboob Ali Kaiser
4. Smt. Aparupa Poddar
5. Shri Devendrappa Y.

Secretariat

1. Shri R.K. Suryanarayanan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Rahul Singh - Deputy Secretary

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda regarding consideration and adoption of one Memorandum No.15, 08 original and 5 Action-taken draft Reports.

3. XX XX XX XX

3. Then, the Committee took up the following eight Original and five Action-taken Reports for consideration and adoption:-

- i. XX XX XX
- ii. XX XX XX XX
- iii. XX XX XX XX XX
- iv. XX XX XX 16 XX XX

v.	XX	XX	XX	XX	XX
vi.	XX	XX	XX	XX	XX
vii.	Delay in laying the Annual Reports and Audited Accounts of the Auroville Foundation, Villupuram, Tamil Nadu;				
viii.	XX	XX	XX	XX	XX
ix.	XX	XX	XX	XX	XX
x.	XX	XX	XX	XX	XX
xi.	XX	XX	XX	XX	XX
xii.	XX	XX	XX	XX	XX
xiii.	XX	XX	XX	XX	XX

The draft Reports were adopted unanimously. The Hon'ble Chairperson was authorized by the Committee to finalize and present these Reports to the Lok Sabha on a date convenient to him.

The Meeting then adjourned.
